Central Administrative Tribunal Principal Bench

O. A. No. 916/96

New Delhi, this the 30th day of Sept., 1996

Hon'ble Mr. A.V. Haridasan, Vice-Chairman(J) Hon'ble Mr. K. Ramamoorthy, Member (A)

Shri Naveen Chander s/o Shri Harbans Lal r/o WPL1778, Pitampura, Delhi-34.

... Applicant.

(By applicant in person)

_ Versus_

- Director, Publications & Information Directorate, Dr. K.S. Krishnan Marg, New Delhi- 110 012.
 Respondents

(By None)

ORDER (Oral)

By Hon ble Mr. A. V. Haridasan, Vice-Chairman -

The applicant who is present in person states that the reliefs sought for in this application have already been granted to him by the respondents and, therefore, the application is no more pressed;

The QA. is closed as withdrawn. No costs.

(K.Ramamoorthy)
Member (A)

Haridasan)
Jice-Chairman

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